

ITEM NO.803

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 862/2023

HADIUJJAMAN LASKAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

Date : 09-05-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s) :

Mr. Chinmay Pradeep Shurma, Sr. Adv.

Mr. Ankit Roy, AOR

UPON being mentioned, the Court made the following  
O R D E R

As prayed, list this matter in the week commencing from  
19.05.2025.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
ASSISTANT REGISTRAR